

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1499/2016

Dated Friday, the 26th day of April, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

M. Kodivel M.D.(S)

No. 1/226, West Street

Sirumangalam Village

Pukkiravari Post Kallakurichi Taluk

Villupuram District Pin 606 204. ... Applicant

By Advocate M/s R.Veeramani

Vs

The Central Council for Research in Siddha

Rep by its Director General

Ministry of Ayush, Government of India

SCRI Building, Anna Government Hospital Campus

Arumbakkam, Chennai 606 106. ... Respondent

By Advocate Mr. V. Chandrasekaran

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

No representation for the applicant.

2. Learned counsel for the respondents submits that the relief sought by the applicant in the OA was a direction to issue a call letter cum hall ticket to the applicant and permit him to participate in the selection process for the post of Research Officer (Siddha) scheduled from 25.09.2016 to 28.09.2016 in pursuance of his application dated 28.10.2015 in response to the Advertisement No.8/2015 issued by the respondents. The applicant had been permitted to participate in the selection process subject to the outcome of this OA as per interim orders of this Tribunal dated 23.09.2016. However, the applicant failed in the selection process and nothing survived in the matter.

3. In view of the above submission, the OA is dismissed as infructuous.

**(P.MADHAVAN)
MEMBERJ)**

M.T.

26.04.2019

**(R.RAMANUJAM)
MEMBER (A)**